RAIDS ON GRAIN TRADERS

1537, SHRI SANAT KUMAR RAHA:

Will the Minister of AGRICULTURE be pleased to state:

- (a) the number of raids on Capital's grain traders in September 1973;
- (b) the quantity of foodgrains seized;
- (c) the number of traders arrested; and
- (d) conviction for crime if any, for illegal hoarding and black marketing?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE); (a) to (d) No raids were, organised in September, 1972. The day to day checking of dealers disclosed irregularities in the working of 7 foodgrains dealers and 63 owners of fair price proceedings shops. Departmental were initiated against the 7 dealers. Cases were registered with the police against 9 owners of fair price shops, 6 of whom were arrested by the police.

PRIMARY CO-OPERATIVE CREDIT SOCIETY

1538. SHRI SANAT KUMAR RAHA: Will the Minister of AGRICULTURE be pleased to state whether Government are thinking of retructuring the primary cooperative credit societies and elimination of the apex and middle-level cooperative organisation?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB SHINDE): The primary cooperative credit societies are being reorganised to form viable units and are being strengthened to become truly multi-purpose societies. There is no proposal to eliminate the apex banks. Where the Central Cooperative banks are weak and unable to finance the societies fully, efforts are to be made to by-pass them and

to finance the societies directly through a branch of the apex bank, or by a commercial bank.

ADULTERATION IN GRAM AND DAIRY PRODUCTS

1539. SHRI K. P. SINGH DEO Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

- (a) whether it is a fact that there have been during the recent past increasing complaints of adulteration in gram, dairy products, black pepper and various other spices and food articles;
- (b) whether attention of the Government of India in this regard has been invited to a report in the Indian Express dated the 11th January, 1973; and
- (c) the action taken by Government against such anti-social elements?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. KISKU):

(a) The Central Cell established in the Directorate General of Health Services has started receiving complaints regarding food adulteration only recently. It is too early to say whether the complaints are on the increase or not.

- (b) Yes.
- (c) Legal action under the provisions of the Prevention of Food Adulteration Act is taken against all such anti-social elements.
- 1540. [Transferred to the 27th March, 1973]

HEART DISEASE

1541. SHRI N. R. CHOUDHURY: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether Government have conducted any survey regarding the heart disease in India;